

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.02.2021

NOTICE

Take notice that the following matter listed on 02.03.2021 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 628 of 2020 Part Heard	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4

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1. Notice Board
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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar